

Ruling regarding Notices of Adjournment Motion

माननीय सभापति : माननीय सदस्यगण, माननीय अध्यक्ष जी को कई माननीय सदस्यों के द्वारा कई विषयों पर स्थगन प्रस्ताव की सूचनाएँ प्राप्त हुई हैं । माननीय अध्यक्ष जी ने स्थगन प्रस्ताव की किसी भी सूचना के लिए अनुमति प्रदान नहीं की है ।

? (Interruptions)

HON. CHAIRPERSON: Kindly listen to me.

? (Interruptions)

HON. CHAIRPERSON: I am just raising your concern, Mr. Gaurav Gogoi ji.

? (Interruptions)

HON. CHAIRPERSON: You should have patience.

? (Interruptions)

HON. CHAIRPERSON: Kindly listen to me.

? (Interruptions)

HON. CHAIRPERSON: I am just raising your concerns.

? (Interruptions)

12.01 hrs

At this stage, Shri Harish Chandra Meena, Dr. Kalanidhi Veeraswamy and some other hon. Members came and stood on the floor near the Table.

? (व्यवधान)

माननीय सभापति : अब मैं आपसे अपेक्षा करूँगा कि सदन के पटल पर रखे जाने वाले प्रपत्र को लिया जाए ।

? (व्यवधान)